

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.(IB)-85(PB)/2017
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

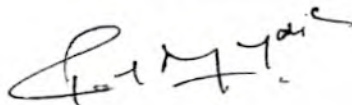
Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

NAME OF THE COMPANY : Neetu Patro V/s Iyogi Technical Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code 2016

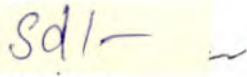
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

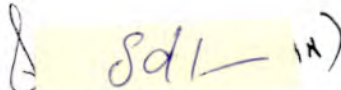
1.	RAHUL RAS MALIK (ADVOCATE)		APPLICANT / OPERATIONAL CREDITOR	
----	----------------------------	--	----------------------------------------	-------------------------------------------------------------------------------------

ORDER

Learned Counsel for the Petitioner requests for adjournment.
Adjournment granted.

Post the matter on 22.05.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)